with your permission, Sir, that 9,132 † have already been sent from Yol Camp for settlement in Jammu ?

SHRI M. GOVINDA REDDY: May I know in what way they have been settled ?

SHRI A. P. JAIN: Most of them have been settled on agricultural lands.

SHRI M. GOVINDA REDDY: May I know on what terms these lands have been given to them? Is it only for experimental purposes, or on the basis of ownership?

SHRI A. P. JAIN: The question of title has not yet been determined, but they have been permanently settled on those lands.

YUGOSLAVIA MISSION IN INDIA

*147. SHRI C. G. K. REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any Yugoslavia Mission accredited to India; if so, since when;
- (b) whether a mission on behalf of India has been accredited to Yugoslavia; if not, why not?

DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. CHANDA): (a) Yes. An Embassy of the Federal People's Republic of Yugoslavia was opened in India in April 1950.

(b) There is no independent mission at present, but the Indian Ambassador in Italy is concurrently accredited to Yugoslavia and goes there at frequent intervals. Governwould like to open independent mission in Yugoslavia, but, for reasons of economy, have not done so thus far. The proposal is under consideration.

SHRI C. G. K. REDDY: May I know if any independent missions

SHRI A. P. JAIN: May I add, since April 1950 were accredited to other countries, and if so, whether reasons of economy did not militate against those decisions?

> SHRI JAWAHARLAL NEHRU: It is a question of balancing various considerations. I do not know what particular mission the hon. Member might have in mind, but I have in mind one or two places where we thought it desirable to take some immediate steps. For instance, it is not an independent mission, but a Consul-General that we are having in West Africa. We thought it urgently necessary, so we appointed one. It is difficult to balance these things. As has been stated, the Ambassador in is not going to be accredited to Yugoslavia for all time; the matter is still under consideration. We would like to have a separate Ambassador in Yugoslavia, undoubtedly.

Shri C. G. K. REDDY: I ask this question so that there may not be any conclusion that Yugoslavia is not important enough to have an independent mission.

SHRI JAWAHARLAL NEHRU: Not at all. We consider it very important.

INTERNATIONAL TEA EXPANSION BOARD

*148. SHRI C. G. K. REDDY: Will the Minister for COMMERCE and IN-DUSTRY be pleased to state:

- (a) whether India has withdrawn from the International Tea Expansion Board;
- (b) whether the Board has since approached Government for rejoining the Board;
- (c) what contribution was being paid by India to the Board; and
- (d) whether Government propose to utilize this amount for the promotion of Indian tea trade in foreign markets?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes.

- (b) No.
- (c) About Rs. 50 lakhs annually.
- (d) Yes.

SHRI C. G. K. REDDY: May I know, Sir, if the tea export trade has experienced any resistance since our withdrawal from the International Board, especially from the American blenders of tea who more or less control the Board? And if so, what steps have been taken in this regard?

SHRI D. P. KARMARKAR: No. Sir. We are not aware of any such resistance.

SHRI S. N. MAZUMDAR: Is it not a fact that the International Tea Expansion Board did not seriously try to expand the market for Indian tea in other countries?

SHRI D. P. KARMARKAR: In view of the fact that we were the major contributors to the extent of Rs. 50 lakhs-the largest share in the expansion of the trade—and since we thought that the results achieved were not commensurate with our contribution, we have decided to withdraw.

SHRI C. G. K. REDDY: Is it a fact, Sir, that the blenders of America used to more or less use these funds that we kept at the disposal of the International Board for the development of the blended tea in America which used the great proportion of Indian tea? And if so, do the Government not expect resistance from them in regard to the export of our tea and if that is a fact, whether they are taking adequate steps to see that our tea gets enough sales in America ?

SHRI D. P. KARMARKAR: The idea, Sir, of the basis of this withdrawal from the Tea Board is precisely what the hon. Member intends. It is precisely to expand and do more effectively the work which the earlier Board was doing.

PROF. G. RANGA: Have Government created any other institution or board or committee in order to further the marketing of our tea in the place of this International Tea Expansion Board?

SHRI D. P. KARMARKAR: We are having that matter actively under our consideration. Our present arrangements with that Board are that we continue to contribute half the amount.

PROF. G. RANGA: What about the English market?

SHRI D. P. KARMARKAR: It is perfectly all right.

SHRI C. G. K. REDDY: Would the hon. Minister let us know what quantity of Indian tea was being used by American blenders and if he foresees any other alternate market, if the blenders refuse to take our tea?

KARMARKAR SHRI D. P. Regarding the precise quantity used by the American blenders, I should like to have some notice. now, I can assure my hon. friend, on account of our decision to withdraw from the International Board there has not been any adverse effect on our exports of tea.

SHRI B. C. GHOSE: Are we to understand that so long as any alternative organisation is not built up—say in U. K. and U. S. A.—we are still using the agency of the International Board?

SHRI D. P. KARMARKAR That is precisely so for the next year during which we are contributing half the amount. We used to contribute roughly round about 50 lakhs and our contribution for the present year will be half of that. That is supposed to be a period of transition. By next year we will have set up our own machinery.

VISIT TO SIKKIM

*149. SHRI S. N. MAZUMDAR: (a) Will the PRIME MINISTER be pleased